

18.

07-3-02

RA-330/01 IN

MA-277/02

OA-1387/01

Present :- Shri R. P. Kapur, Counsel for applicant.

Shri George Parachar, Ed.
Counsel Through Shri J. A. Chaudhary,
Ed. proxy counsel.

At the request of Ed. proxy counsel
for a respite, adjourned to 11-3-02.

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(S.A.T. Rizvi)
M(A)

18th

Reply to RA filed

29/4/02

RA disposed of by an order
(oral) dt. 26.4.01 made by the SIB
of Honble Shri SAT Rizvi, M(A). OA
to be listed before appropriate DB
on 3.7.02.

Robert (u)